## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 643 (To be answered on the 13<sup>th</sup> December 2018)

## INTERNATIONAL AIR SERVICE AGREEMENTS

643. SHRI NARANBHAI KACHHADIYA SHRI BIDYUT BARAN MAHATO SHRI RAMDAS C. TADAS

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the countries with which Air Service Agreements have been signed during the last three years in order to enhance air connectivity; and
- (b) the details of the terms and conditions of the said agreements?

## ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

- (a): During the last three years new Air Services Agreements/ revised Air services Agreements have been signed with Fiji, Georgia, Greece, Malaysia, Morocco, Mozambique, New Zealand, Rwanda, and Serbia
- (b): Air Services Agreement covers the aspects of operational requirement of airlines viz. designation, operating authorization, safety, security, tariff and other basic legal framework required for air services between countries. It is based on the principles of sovereignty of nations, nationality of the carriers and reciprocity in terms of commercial opportunities for the airlines of each side.